

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 290 of 2013

Dated : 16th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

ESP Urja Pvt. Ltd. ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal
Mr. Soparkar, Sr. Advocate

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.2

Appeal No. 291 of 2013

Azure Power (Gujarat) Pvt. Ltd. ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal
Mr. Soparkar, Sr. Advocate

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan R.2

Appeal No. 292 of 2013

Millennium Synergy (Gujarat) Pvt. Ltd. ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das

Mr. Siddharth Agarwal
Mr. Soparkar, Sr. Advocate

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.2

Appeal No. 235 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal
Mr. Soparkar, Sr. Advocate
Mrs. Shikha Ohri for R.1

Appeal No. 234 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Advocate
Mr. Tejas Karia,
Mr. Ramanuj Kumar,
Mr. Sunjendu Das
Mr. Siddharth Agarwal for R-2
Mrs. Shikha Ohri for R.1

Appeal No. 236 of 2013

Gujarat Urja Vikas Nigam Ltd.

..... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr.
Respondent(s)**

.....

Counsel for the Appellant(s) : Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Suparkar, Sr. Advocate
Mr. Tejas Karia,
Mr. Ramanuj Kumar,
Mr. Sunjendu Das
Mr. Siddharth Agarwal for R-2
Mrs. Shikha Ohri for R.1

ORDER

We have heard the learned counsel for the parties for some time.

Post the matter for further hearing on **27.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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